

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:235

ANSWERED ON:15.12.2008

GROUND WATER LEVEL

Chowdhury Shri Adhir Ranjan;Singh Shri Uday

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the ground water level in various parts of the country including Delhi has declined alarmingly;
- (b) if so, whether the Central Ground Water Authority has conducted any survey to ascertain the factors responsible for the decline in the ground water level;
- (c) if so, the details and outcome thereof; and
- (d) the steps taken by the Government to replenish and maintain ground water level in the country alongwith the Action Plan formulated and funds allocated for the purpose during the Eleventh Five Year Plan?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.235 FOR REPLY ON 15.12.2008 REGARDING GROUND WATER LEVEL.

As per studies conducted by the Central Ground Water Board (CGWB), decline in the level of ground water has been observed in various parts of the country including NCT Delhi due to withdrawal of ground water in excess of annual recharge.

Government has taken following steps to replenishment and maintenance of ground water table:-

Implementation of a scheme on `Artificial Recharge to ground water through Dug wells`.

Implementation of a demonstrative scheme on `Rain Water Harvesting and Artificial Recharge to Ground Water` in identified areas during the period 2006-09.

Circulation of Model Bill to States/UTs to facilitate ground water regulation and water harvesting for artificial recharge.

Organization of National Ground Water Congress for sharing information and achieving coordination among stakeholders.

Constitution of Advisory Council on `Artificial Recharge of Ground Water` to popularize the concept of artificial recharge among stakeholders.

Setting up of Central Ground Water Authority(CGWA) for the purpose of Regulation and Control of Ground Water Management and Development.

Government has approved a plan for `Ground Water Management and Regulation` for XI Plan with an outlay of Rs. 460.00 crore.